

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM23 dated 23/11/2022 for Import of Restricted Items

Meeting No. 08/AM23 of Exim Facilitation Committee (EFC) was held on 23.11.2022 at 3.00 PM in Room No.117, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Dr. Astha Pant, Livestock Officer (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vi) Shri Tilak Raj, AC (Shipping), D/o Fertilizer
- (vii) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (viii) Dr. Satyender Kumar, Dy Director IC, DRDO
- (ix) Shri Rakesh Yadav, Engineer, DoT
- (x) Shri M. Devula, Dy. Director, DGCA
- (xi) Shri S.K. Jain, Consultant, DPIIT
- (xii) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries

3. Total number of cases considered in the meeting was **322**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **105** cases have been approved, **12** cases have been rejected, **28** cases have been closed and **177** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY0 0000490AM23	06.6.22	4000 nos Duck Eggs from Breeder for Hatching	04071 910	Comments sought from DAHD on 07.06.2022 DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Chitale Genus Abs (India) Private Limited HQRXIMLAPPLY0 0000860AM23	25.07.2 022	9 nos. Breeding Bulls Jersey Breed	10221 10	Comments sought from DAHD on 26.07.2022 DAHD vide email dated 02.08.2022 has sought some information / documents from the applicant. The applicant replied directly to DAHD on 07.08.2022. DAHD vide email dated 07.09.2022 has sought some information / documents from the applicant. Reminder sent on 20.09.2022. Applicant replied vide email dated 30.09.2022. DAHD vide email dated 16.11.2022 has sought some information from the applicant. Applicant replied vide email dated 21.11.2022. DAHD informed the Committee that the case is under examination with them.
3.	Raptakos Brett And Company Limited HQRXIMLAPPLY0 0000961AM23	5.8.22	8 nos Broodmares [Age 5 To 12Years] Sex Female [Breed – Thoroughbred] 1 no Stallion [Age 5 To 12 Years] Sex Male [Breed – Thoroughbred]	01012 100	Recommended by DAHD vide OM dated 23.11.2022 The Committee decided to Approve the case subject to the conditions mentioned in the DAHD OM dated 23.11.2022
4.	Inguran Sorting Technologies LLP HQRXIMLAPPLY0 0000073AM23	8.4.22	64741 Nos BOVINE SEX SORTED SEMEN	05111 000	Comments received from DAHD vide OM dated 01.09.2022. The Committee decided to seek clarification regarding purpose of import from the applicant. DL issued to the applicant on 11.10.2022. The applicant has submitted that the purpose of the import of

					Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. They intend to import Bovine Sex Sorted Semen of superior genetics from USA for Actual use and for sale to reputed organizations, dairy farms and farmers in India who are involved in Artificial Insemination service. The committee decided to seek break up of quantity for Actual Use and Trading.
5.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY0 0001171AM23	10.9.22	80148 Nos BOVINE SEMEN	05111 000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.
6.	Soumi Sarkar HQRXIMLAPPLY0 0001232AM23	21.9.20 22	2 nos. Pet Dog-shitzu breed	10619 00	For ex-post facto approval.
7.	PIYAPAN ATIPATYA HQRXIMLAPPLY0 0001261AM23	26.9.20 22	1 no. NAME: MUTU, BREED: HOLLAND LOP, GENDER: MALE, HAIR COLOR: LIGHT GRAY	10614 00	For Ex-post Facto Approval.
8.	Sonam Jain HQRXIMLAPPLY0 0001262AM23	27.9.20 22	1 no. Pet Name Mikki , Breed Golden Retriever Microchip=985113006689072	10130 10	For Ex-post Facto Approval.
9.	National Brain Research Centre HQRXIMLAPPLY0 0001313AM23	4.10.20 22	20 nos. 006494B6CBA-Tg (HDexon1) 62Gpb/3J Hemizygous(10Male)&006494 B6CBA-Tg(HDexon1)62Gpb/3J NCAR(10female)	10690 00	Recommended by DAHD vide OM dated 15.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
10.	Hitesh Tuli HQRXIMLAPPLY0	4.10.20 22	1 no. Pet Dog Breed-Labrador Retreiver, DOB-	10619 00	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the

	0001312AM23		24.02.2022, Sex-Male, Color-Yellow, Microchip No. 985113007029562		conditions mentioned in the DAHD OM dated 21.10.2022 and subject to submission of required documents.
11.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY0 0001315AM23	4.10.2022	152 nos. BALB/cJ (Jax Strain No-000651); C.129S1(B6)-Nt5etm1Lft/J (Jax Strain No-027925); B6.129S1-Nt5etm1Lft/J (Jax Strain No-018986) etc.	1061900	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022
12.	Shaqueen Thompson HQRXIMLAPPLY0 0001322AM23	6.10.2022	1 no. Pet Dog Petname-Quinoa, Breed- Bichon Frise, DOB-28.06.2019, Sex-Spayed Female, Color-White, Microchip No. 606788584	1061900	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022 and subject to submission of required documents.
13.	Council Of Scientific And Industrial Research HQRXIMLAPPLY0 0001321AM23	5.10.2022	225 nos. Mice	1061900	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022
14.	LUIGI ROVEDA HQRXIMLAPPLY0 0001320AM23	4.10.2022	1 no.Cat Petname-Nice, Breed- Azul Ruso, DOB-10.05.2005, Sex-Female, Microchip No. 941010000453063	1061900	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022
15.	GIUSEPPA RIZZO HQRXIMLAPPLY0 0001319AM23	4.10.2022	1 no. Pet Dog Petname-Brico, Breed-Mixed Breed, DOB-06.09.2006, Sex-Male, Color-Blonde, Microchip No. 380260043390870	1061900	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022 and subject to submission of required documents.
16.	MUKTESHWAR STUD LLP HQRXIMLAPPLY0 0001328AM23	5.10.2022	7 nos. Live Thorough Bred Horses	1012990	Comments received from DAHD vide OM dated 01.11.2022 The committee decided to seek clarification regarding purpose of import.



17.	JANINA LASKOWSKA HQRXIMLAPPLY0 0001331AM23	7.10.20 22	1 no. Pet Dog Petname-Arni, Breed-Yorkshire Terrier, DOB-08.04.2022, Sex- Male, Color-White and Brown, Microchip No. 616093901220163	10619 00	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022 and subject to submission of required documents.
18.	Charmaine Trisha Bucholtz HQRXIMLAPPLY0 0001339AM23	10.10.2 022	2 nos. Pet Dog 1. Petname-Bella, Breed-Maltese Mix, DOB-16.06.2021, Sex- Female, Color-White, Microchip No. 956000014989974 2. Petname-Boo Boo, Breed- Maltese Mix, DOB-27.12.2020, Sex-Male, Color-White, Microchip No. 956000014988829	10690 00	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022 and subject to submission of required documents.
19.	Regional Centre for Biotechnology HQRXIMLAPPLY0 0001341AM23	10.10.2 022	30 nos. Mice	10130 90	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022
20.	Jody Beth-Violeta Richards- Srivastava HQRXIMLAPPLY0 0001352AM23	11.10.2 2	1 no. Pet Dog Petname-Chance, Breed-Morkie, DOB-27.02.2014, Sex-Male, Color-Black and Grey, Microchip No. 977200009243856	01069 000	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022 and subject to submission of required documents.
21.	Anna Katrina OtteliaanaLuukkonen HQRXIMLAPPLY0 0001357AM23	11.10.2 2	1 no. Pet Dog Pet Name-Trevo, Breed- Epagneul Breton, DOB- 01.01.2020, Sex-Male, Color- White and Brown, Microchip No. 6200963101016150	01069 000	For Ex-post facto Approval.
22.	Ashim Kapoor HQRXIMLAPPLY0 0001364AM23	12.10.2 2	2 nos. Pet Dogs 1. Petname-Alfred, Breed-Morkie, DOB-07.01.2021, Sex-Male (Neutered), Color-Brown,	01061 900	For Ex-post facto Approval.

			Microchip No. 981020011467447 2. Petname-Koko, Breed-Morkie, DOB-06.01.2021, Sex-Female (Spayed), Color- Black/Brown/Silver, Microchip No. 981020011434894		
23.	APAGU TRADING HQRXIMLAPPLY0 0001369AM23	12.10.2 2	6 nos. RIDING HORSES	01012 910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation.
24.	Bhumini Shah HQRXIMLAPPLY0 0001375AM23	12.10.2 2	1 no. of Dog Petname-Simba, Breed-Poodle Mix, Age-6 months, Sex-Male (Neutered), Color-Apricot, Microchip No. 991001004257012	01061 900	For Ex-post facto approval.
25.	Shikha Mundkur D/O Sudhir Mundkur HQRXIMLAPPLY0 0001366AM23	12.10.2 2	09 Nos Riding Horses For Sports Activity, (Age-01 To 20 Years) (Sex- Mares/Gelding/Stallions)	01012 990	Recommended by DAHD vide OM dated 03.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022.
26.	Kunal Mukund Thakkar HQRXIMLAPPLY0 0001379AM23	13.10.2 022	1 no. CANINE, MALTESE (BREED) WHITE COLOUR, AGE -15 YEARS	10619 00	Comments sought from DAHD on 14.10.2022. DAHD informed that NOC has already been granted to the spouse of the applicant. Accordingly, the committee decided to reject the case.
27.	National Dairy Development Board HQRXIMLAPPLY0 0001390AM23	11.10.2 022	40000 nos. Conventional (Unsexed) Bovine Frozen Semen Doses Of Progeny Tested Gir Bulls From Brazil	51110 00	Comment Sought from DAH&D on 17.10.2022. DAHD informed the Committee that the case is under examination with them.
28.	Surbhi Trivedi HQRXIMLAPPLY0 0001400AM23	16.10.2 022	1 no. Pet Dog Petname-Howard, Breed-Shih- Tzu Mix, Age-5 years 3 months,	10130 10	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022



			Sex-Male Neutered, Color-Black and White, Microchip No. 98212656182441		and subject to submission of required documents.
29.	Mithil Paragbhai Amin HQRXIMLAPPLY0 0001394AM23	15.10.2 022	1 no.Pet Dog Petname-Cooper, Breed-Golden Retriever, DOB-26.02.2022, Sex-Male, Color-Golden, Microchip No. 981020047179120	10391 00	For Ex-post facto approval
30.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY0 0001402AM23	17.10.2 022	50 nos. NOD.Cg-Prkdc[scid]/J HOM Homozygous for Prkdc[scid] Mice, any sex (male or female), age 5 to 12 week	10619 00	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022
31.	DASHMESH STUD FARM HQRXIMLAPPLY0 0001407AM23	17.10.2 022	14 nos. Horses	10121 00	Recommended by DAHD vide OM dated 11.11.2022. The committee decided to Approve the case for breeding purpose, subject to the conditions mentioned in the DAHD OM dated 11.11.2022.
32.	PETRA DOLLEKAMP HQRXIMLAPPLY0 0001409AM23	17.10.2 022	1 no.Pet dog Petname-Bella, Breed-Maltipoo, DOB-31.07.2020, Sex-Female, Color-White, Microchip No. 528200200012701	10690 00	Recommended by DAHD vide OM dated 21.10.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.10.2022 and subject to submission of required documents.
33.	DASHMESH STUD FARM HQRXIMLAPPLY0 0001408AM23	17.10.2 022	15 nos. Horses	10121 00	Recommended by DAHD vide OM dated 11.11.2022. The committee decided to Approve the case for breeding purpose subject to the conditions mentioned in the DAHD vide OM dated 11.11.2022.
34.	SUKHBIR SINGH BADAL HQRXIMLAPPLY0 0001410AM23	18.10.2 022	11 nos. Camelidae and Goats	10613 00, 01042 000	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import.

35.	ANANTVEER SINGH BADAL HQRXIMLAPPLY0 0001417AM23	18.10.2 022	7 nos. GOATS	10420 00	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import.
36.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY0 0001415AM23	18.10.2 022	1024 nos. Beagle Dogs	10619 00	Comment Sought from AH&D on 19.10.2022. DAHD&F vide email dated 18.11.2022 has sought some information documents from the firm. DAHD informed the Committee that the case is under examination with them.
37.	Shubham Jaiswal HQRXIMLAPPLY0 0001425AM23	19.10.2 022	1 no. Pet Dog Petname-Loki, Breed-Golden Retriever, DOB-25.08.2021, Sex- Male, Color-Red, Microchip No. 981020045499717	10619 00	For Ex-post Facto Approval.
38.	Sun Pharma Advanced Research Company Limited HQRXIMLAPPLY0 0001421AM23	19.10.2 022	16 nos. TOYO Beagle Dogs	10619 00	Comment sought from AH&D on 21.10.2022 DAHD informed the Committee that the case is under examination with them.
39.	Poonawalla Estates Stud And Agri Farm Private Limited HQRXIMLAPPLY0 0001435AM23	21.10.2 022	4 nos. BROODMARE	10121 00	Recommended by DAHD vide OM dated 15.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
40.	Anirudh Kumar Mullapulli HQRXIMLAPPLY0 0001430AM23	20.10.2 022	1 no. Pet Dog Petname- Alphie, Breed-Cocker spaniel, DOB-02.02.2022, Sex- Male, Color-Tan and White, Microchip No. 982091072643156	10619 00	Recommended by DAHD vide OM dated 03.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022 and subject to submission of required documents.
41.	Harsh Patel HQRXIMLAPPLY0 0001446AM23	25.10.2 022	1 no. pet Dog Petname-Lou, Breed-Terrier, DOB-13.02.2013, Sex-Male Neutered, Color-Blond,	10130 20	Recommended by DAHD vide OM dated 03.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022 and subject to submission of required documents.



			Microchip No. 985112005596502		
42.	AjatshatruKotal HQRXIMLAPPLY0 0001445AM23	24.10.2 022	1 no. Pet Dog Petname-Red, Breed-Rhodesian Ridgeback, DOB, 12.01.2022, Sex-Male, Color-Red Brown, Microchip No. 276095611047670	10619 00	For Ex-post Facto Approval.
43.	Villoo Poonawalla Greenfield Farms HQRXIMLAPPLY0 0001444AM23	22.10.2 022	4 nos. BROODMARE THOROUGHBRED	10121 00	Recommended by DAHD vide OM dated 15.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
44.	Stephanie Bell HQRXIMLAPPLY0 0001449AM23	26.10.2 022	2 nos. Pet Cats 1. Petname-Binou, Breed-DSH, DOB-06.11.2009, Sex-Female, Color-Tri color, Microchip No. 985112007125989 2. Petname-Wahida, Breed-DSH, DOB-25.09.2016, Sex-Female, Color-White/orange, Microchip No. 900233000928600	10619 00	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022.
45.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY0 0001450AM23	26.10.2 022	125 nos. SHEEP and GOATS	10410 10, 01042 000	Comment sought from AH&D on 27.10.2022 DAHD informed the Committee that the case is under examination with them.
46.	Megha Nanda HQRXIMLAPPLY0 0001455AM23	27.10.2 022	1 no. Pet Cat Petname-Rumi, Breed-European Shorthair, DOB-15.12.2018, Sex- Male, Color-Grey and White, Microchip No. 528210006035773	10619 00	Recommended by DAHD vide OM dated 03.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022
47.	Ana Johnston HQRXIMLAPPLY0 0001460AM23	27.10.2 022	2 nos. Pet Dog 1. Petname-Ruby, Breed-Jack Russel/Beagle, DOB-28.01.2022, Sex-Spayed Female, Color- Tri Color, Microchip No.	10690 00	Recommended by DAHD vide OM dated 03.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.11.2022 and subject to submission of required documents.

			981020043456207 2. Penname-Pluto, Breed-Mix Breed, DOB-22.08.2022, Sex- Male Neutered, Color-Tan, Microchip No. 981020043469596		
48.	Kishan Dhananjay Chandan HQRXIMLAPPLY0 0001470AM23	30.10.2 022	1 no.Pet Dog Petname-Cosmo, Breed-Poodle Miniature, DOB-22.05.2022, Sex- Male, Color-Red, Microchip No. 981020047336411	10310 00	For Ex-post Facto Approval.
49.	Snehal Shailendra Jadhav HQRXIMLAPPLY0 0001466AM23	28.10.2 022	1 no. Pet Cat Petname-Oro, Breed-British Shorthair, Age-2 years 4 months, Sex-Male Neutered, Color- Golden, Microchip No. 643094100681733	10619 00	For Ex-post Facto Approval.
50.	Steffi Salvador Dmello HQRXIMLAPPLY0 0001479AM23	31.10.2 022	1 no.Pet Dog Petname-Astro, Breed-West Highland Terrier, DOB- 07.06.2022, Sex-Male, Color- White, Microchip No. 9560000128336393	10619 00	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022 and subject to submission of required documents.
51.	Supriya Patel HQRXIMLAPPLY0 0001492AM23	2.11.20 22	1 no.Pet Cat Petname-Pepper, Breed-Domestic Medium Hair, DOB-06.07.2021, Sex-Male, Color-Black, Microchip No. 982091069034372	10619 00	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
52.	Sachika Goel HQRXIMLAPPLY0 0001491AM23	2.11.20 22	1 no.Pet Cat Petname-Aandhi, Breed- American Shorthair, DOB- 08.12.2020, Sex-Male Neutered, Color-Grey, Microchip No. 982126057960529	10619 00	Comments received from DAHD vide OM dated 15.11.2022 The committee decided to seek clarification regarding name of the applicant from DAHD.
53.	Revanta Equestrian	31.10.2	30 nos.	10129	Comments sought from DAH&D on 02.11.2022.

	Stables HQRXIMLAPPLY0 0001488AM23	022	LIVE HORSES	90	DAHD vide email dated 09.11.2022 has sought information from the firm. Further the committee decided to seek clarification regarding any commercial nature of proposed imports.
54.	Pradeep Gurav HQRXIMLAPPLY0 0001501AM23	2.11.20 22	1 no. Pet Dog Pename-Cookie, Breed-Shih Tzu, DOB-17.02.2019, Sex-Female Spayed, Color-Tri Color, Microchip No. 978101082482187	10619 00	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022 and subject to submission of required documents.
55.	Aashka Patel HQRXIMLAPPLY0 0001499AM23	2.11.20 22	1 no. Pet Cat Petname-Bronco Patel, Breed- Cat-maine coon, DOB-0301.2022, Sex-Male, Color-Black, Microchip No. 900215000886408	10619 00	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
56.	Aleksandra HQRXIMLAPPLY0 0001524AM23	5.11.20 22	1 no. Pet Cat Breed-Mestizo Mixed, DOB- 01.05.2017, Sex-Male, Microchip No. 900217000206813	10129 90	Recommended by DAHD vide OM dated 15.11.2022 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
57.	Khushbu Saxena HQRXIMLAPPLY0 0001522AM23	5.11.20 22	1 no. Pet Dog Petname-Emma, Breed-Cavapoo, DOB-30.05.2021, Sex-Female, Color-Ruby, Microchip No. 900215001275008	10690 00	For Ex-post Facto Approval.
58.	Khushbu Saxena HQRXIMLAPPLY0 0001505AM23	3.11.20 22	1 no. Dog	10690 00	The applicant has submitted duplicate application. The committee decided to close the case.
59.	Bombay GowRakshakMandali HQRXIMLAPPLY0 0001519AM23	4.11.20 22	2000 nos. Bovine semen	51110 00	Comments sought from AH&D on 07.11.2022 DAHD informed the Committee that the case is under examination with them.
60.	JATINDERJIT SINGH HQRXIMLAPPLY0	4.11.20 22	9 nos. RIDING HORSES	10129 90	Recommended by DAHD vide OM dated 24.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.11.2022

	0001515AM23				
61.	CADILA PHARMACEUTICALS LIMITED HQRXIMLAPPLY0 0001510AM23	4.11.20 22	500 nos. MICE	10619 00	Recommended by DAHD vide OM dated 15.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022
62.	Hylasco Bio- Technology (India) Private Limited HQRXIMLAPPLY0 0001544AM23	9.11.20 22	2000 nos. Rats and Mice	10619 00	Comments sought from AH&D on 10.11.2022 DAHD informed the Committee that the case is under examination with them.

**Part
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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
63.	Francis Ambrose Fernandes , Raigad HQRXIMLAPPLY0 0397136AM22	22.03.2 022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex- Male; DOB-16.05.2002, Color- Green; Microchip No. – 900215002034225)	01062 000	Comments received from DAHD vide OM dated 01.04.2022. Comments sought from MoEF&CC (WL) on 07.04.2022. MoEF&CC (WL) vide letter dated 30.09.2022 has sought information / documents from the applicant. Reminders sent on 18.10.2022 and 02.11.2022.
64.	Greens Zoological, Rescue And Rehabilitation Centre Society HQRXIMLAPPLY0 0000386AM23	23-05- 2022	292.0 NOS Giraffe Giraffa Camelopardalis (Male – 5 Nos & Female – 7 Nos) And Zebra Equus Sp. (Male – 20 Nos & Female – 30 Nos) , etc. [Total : 12 Species]	10619 00	Recommended by MoEF&CC (WL) vide OM dated 08.08.2022 for 06 Nos. of Giraffe, 30 Nos. of Keel-billed Toucan and 50 No. of Zebra Recommended by DAHD&F vide OM dated 30.08.2022 for 50 No. of Zebra (20 Male and 30 Female), 50 No. of Spider Monkey (25 Male & 25 Female) The committee decided to ratify the case for 50 No. of Zebra (20 Male and 30 Female) on the basis of comments received from MoEF&CC (WL) vide letter dated 08.08.2022 and DAHD&F vide OM dated 30.08.2022, subject to further



					approval of competent authority.
65.	Shivamshu Ati HQRXIMLAPPLY0 0000746AM23	11.07.2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	1062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022.
66.	Alpana Roy HQRXIMLAPPLY0 0000847AM23	22.07.2022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted GalahCockatoo(Pet Birds)	1063200	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant.Reminder sent on 16.08.2022.The applicant replied directly to DAHD. DAHD vide email dated 05.09.2022 has sought some information from the applicant.The applicant replied directly to DAHD on 05.09.2022. DAHD vide email dated 20.09.2022 has sought some information / documents from the applicant. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 26.07.2022.
67.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY0 0000887AM23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel And Rock Cavy Guinea Pig (KerodonRupestris)	1061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant.Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
68.	SOHAM PARTHA MUKHERJEE	27.7.2022	48 nos. Wagner's Gerbil	1061900	Comments received from DAHD vide OM dated 04.08.2022.

	HQRXIMLAPPLY0 0000883AM23		(GerbillusDasyurus), Spinifex Hopping Mouse (NotomysOlexis) And Bushytailed Jird (SekeetamysCalurus)		Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 17.08.2022 has sought some information / documents from the firm. Reminder sent on 02.09.2022, 17.09.2022, 02.10.2022 and 17.10.2022.Final Reminder sent on 01.11.2022. The committee decided to close the case due to no reply from the firm.
69.	Hakim Khushnood HQRXIMLAPPLY0 0000900AM23	29.7.20 22	1 no. African Grey Parrot	10632 00	Comments sought from DAHD on 02.08.2022. DAHD vide email dated 18.08.2022 has sought some information from the firm.Reminders sent on 29.08.2022 and 20.09.2022.The applicant replied directly to DAHD vide email dated 26.09.2022. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 02.08.2022. MoEF&CC (WL) vide letter dated 20.08.2022 has sought some information / documents from the applicant. Reminders sent on 17.10.2022 and 15.11.2022.
70.	Punam Acharya HQRXIMLAPPLY0 0000056AM23	6.4.22	1 no AFRICAN GREYPARROT 2 YEAR OLD	01013 020	Comments received from DAHD vide OM dated 30.08.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 24.11.2022 has sought copy of the approved NOC of the concerned Chief Wildlife Warden from the firm. Regarding CITES permit MoEF&CC (WL) has informed the firm to apply to the exporting country.
71.	West Bengal Zoo Authority	16.8.22	1 no Red Panda (Ailurus	01061 100	Comments received from DAHD vide OM dated 14.09.2022.



	HQRXIMLAPPLY0 0001054AM23		fulgens fulgens)		Comments sought from MoEF&CC (WL) on 26.08.2022. MoEF&CC (WL) vide email dated 26.08.2022 has sought some documents from the applicant. Reminders sent on 10.09.2022, 25.09.2022, 10.10.2022 and 09.11.2022. The Committee decided to send final reminder to the firm.
72.	MALABAR LIVE IMPEX HQRXIMLAPPLY0 0001110AM23	1.9.22	22 nos. Scarlet Macaw; Yellow Naped Amazon; African Grey Parrot etc	01063 200	Comments sought from MoEF&CC (WL) on 01.09.2022. Comments sought from DAHD on 01.09.2022. DAHD informed the Committee that the application may not be considered. In view of the above, the Committee decided to Reject the case.
73.	West Bengal Zoo Authority HQRXIMLAPPLY0 0001117AM23	2.9.22	2 nos Red Panda (Ailurus fulgens fulgens)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022, 06.10.2022, 21.10.2022, 05.11.2022 and 20.11.2022. The committee decided to close the case due to no reply from the firm.
74.	West Bengal Zoo Authority HQRXIMLAPPLY0 0001118AM23	2.9.22	1 nos Red Panda (Ailurus fulgens fulgens)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022, 06.10.2022, 21.10.2022, 05.11.2022 and 20.11.2022. The committee decided to close the case due to no reply from the firm.
75.	West Bengal Zoo Authority HQRXIMLAPPLY0 0001119AM23	2.9.22	2 Nos SIBERIAN TIGER (Panthera tigris altaica)	01061 900	Comments received from DAHD vide OM dated 23.09.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 06.09.2022 has sought some documents from the applicant. Reminders sent on 21.09.2022, 06.10.2022, 21.10.2022, 05.11.2022 and 20.11.2022. The committee decided to close the case due to no reply

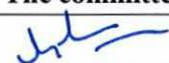
					from the firm.
76.	Palamur Biosciences Private Limited HQRXIMLAPPLY0 0001224AM23	20.9.2022	200 nos. Cynomolgus Monkeys (Macaca Fascicularis)	1061100	Recommended by DAHD OM dated 13.10.2022. Comments sought from MoEF&CC (WL) on 20.09.2022. MoEF&CC (WL) vide letter dated 04.11.2022 has sought some information from the firm. The committee decided to send reminder to the firm
77.	MALABAR LIVE IMPEX HQRXIMLAPPLY0 0001336AM23	8.10.2022	56 nos. Hyacinth Macaw; Red Lored Amazon; Scarlet Macawblue Gold Macaw AndEclectus Parrot	1063200	Comments sought from MoEF&CC (WL) on 10.10.2022. Comments sought from DAHD on 10.10.2022. DAHD informed the Committee that the application may not be considered. In view of the above, the Committee decided to Reject the case.
78.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY0 0001374AM23	12.10.22	1 no. AFRICAN CHEETAH (Acinonyx jubatus) - FEMALE	01061900	Recommended by MoEF&CC (WL) vide letter dated 11.10.2022. Recommended by DAHD vide OM dated 21.10.2022. The committee decided to ratify the case on the basis of comments received from MoEF&CC (WL) vide letter dated 14.09.2022 and DAHD&F vide OM dated 21.10.2022, subject to further approval of competent authority.
79.	RED BARN FARM HQRXIMLAPPLY0 0000975AM23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061900	Comments received from DAHD OM dated 06.10.2022. The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. The committee decided to send reminder to MoEF&CC (WL).



80.	MALABAR LIVE IMPEX HQRXIMLAPPLY0 0001028AM23	19.8.22	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober) 16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)	01061 900	Comments received from DAHD OM dated 06.10.2022. The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. The committee decided to send reminder to MoEF&CC (WL).
81.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0 0001252AM23	24.9.20 22	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	51199 99	Comments sought from DAHD on 27.09.2022 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. The committee decided to send reminder to the firm.
82.	Suven Life Sciences Limited HQRXIMLAPPLY0 0001371AM23	12.10.2 2	200 nos. WISTAR HAN RATS	01069 000	Recommended by DAHD vide OM dated 21.10.2022. The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. The committee decided to send reminder to MoEF&CC (WL).
83.	ORIANA RANCH HQRXIMLAPPLY0 0001414AM23	18.10.2 022	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	10619 00	Comment sought from MOEF (WL) on 19.10.2022 Comments sought from DAHD on 19.10.2022. DAHD informed the committee that they have sought details from the firm.
84.	Manmeet Bhatia HQRXIMLAPPLY0 0001416AM23	18.10.2 022	1 no. Personal pet 01 small budgie parrot	10632 00	Comment sought from AH&D on 19.10.2022. DAHD&F vide email dated 18.11.2022 has sought some information documents from the firm. DAHD informed the Committee that the case is under

					examination with them.
					Comment sought from MOEF (WL) on 11.11.2022
85.	Bharat International HQRXIMLAPPLY0 0001474AM23	31.10.2022	10 pairs Blue and Gold Macaws	1063200	Comment sought from AH&D on 03.11.2022. DAHD informed the committee that they have sought details from the firm.
					Comment sought from MOEF (WL) on 03.11.2022. MoEF&CC (WL) vide letter dated 09.11.2022 has sought some information / documents from the applicant.
86.	Sachin Kumar Saw HQRXIMLAPPLY0 0001494AM23	2.11.2022	1 no. Parakeet	1063200	Comment sought from AH&D on 11.11.2022. DAHD informed the Committee that the case is under examination with them.
					Comment sought from MOEF (WL) on 11.11.2022
87.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY0 0001542AM23	9.11.2022	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	1061900, 01063200	Comment sought from AH&D on 09.11.2022. DAHD informed the Committee that the case is under examination with them.
					Comment sought from MOEF (WL) on 09.11.2022
88.	Subhendu Mohanty HQRXIMLAPPLY0 0001055AM23	24.8.2022	4 nos. African grey parrot/macaw	1063200	The applicant has been requested to submit supporting documents to their application vide letter dated 25.08.2022. Reminders sent on 29.08.2022. The committee decide to forward the application to MoEF&CC(WL) for their comments. The committee also decided to send final reminder to the firm.
Part 3					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

89.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0 0000334AM23	17-05- 2022	160.0 VLS 1.tMale Cynomolgus Monkey Liver Microsomes, CITES, 10 mg., and Male Cynomolgus Monkey Liver S9, CITES, 30 mg and., Male Cynomolgus Monkey Cryo suspension Hepatocytes, CITES, 5 million	51199 99	Comments sought from MOEF (WL) on 19.05.2022. MoEF&CC (WL) vide letter dated 01.07.2022 has sought some information from the applicant.Reminder sent on 12.07.2022.Reply from the firm referred to MoEF&CC (WL) on 28.07.2022. MOEF&CC (WL) informed the Committee that the documents submitted by the firm are incomplete. DL issued to the firm on 17.10.2022.Reminder sent on 02.11.2022. The committee decided to send reminder to the firm.
90.	A & S CREATIONS HQRXIMLAPPLY0 0000399AM23	26-05- 2022	23.000 NOS Lotek V2E 152D with Standard accessories	85269 190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh. MoEF&CC(WL) informed the Committee that the case is under examination with them.
91.	DawellLifescience Private Limited HQRXIMLAPPLY0 0000630AM23	24-06- 2022	85.000 NOS Tranquilizer guns and accessories Are Used for examine animal and providing them medicine for there	93059 900	Comments sought from MOEF (WL) on 27.06.2022. MoEF&CC (WL) vide letter dated 03.08.2022 has sought some information / documents from the firm.Reply from the firm referred to MoEF&CC (WL) on 12.08.2022. MoEF&CC (WL) vide email dated 12.08.22 has sought some documents from the firm.Reminder sent on 17.08.2022.Reply from the firm referred to MoEF&CC (WL) on 18.08.2022. MoEF&CC (WL) informed the Committee that the firm needs to submit NoC of all the concerned Chief Wildlife Warden.DL issued to the firm on 17.10.2022.Reminder sent on 02.11.2022 and 17.11.2022. The committee decided to send final reminder to the firm.
92.	BELIEVERK HQRXIMLAPPLY0 0000773AM23	13.7.22	10000 KGS AGARWOOD	12119 080	Comments sought from MOEF (WL) on 18.07.2022.Reminder sent on 18.08.2022. MOEF&CC (WL) vide letter dated 12.09.2022 has sought some documents from the firm.Reply from the firm referred to MoEF&CC (WL) vide email dated 15.11.2022. MoEF&CC (WL) informed the committee that the documents submitted by the firm is incomplete. The committee decided to send a reminder to the firm.



93.	A & S CREATIONS HQRXIMLAPPLY0 0000918AM23	2.8.22	2 no. Telonics“MOD-400-3 Collars” with standard accessories	85269 190	Comments sought from MOEF (WL) on 03.08.2022. MOEF&CC (WL) vide letter dated 01.09.2022 has sought some documents from the firm.Reminder sent on 30.09.2022, 12.10.2022, 27.10.2022 and 11.11.2022. The committee decided to close the case due to no reply from the firm.
94.	A & S CREATIONS HQRXIMLAPPLY0 0001082AM23	25.8.22	2 Nos Vectronics“ Vertex PlusGPS Collar”	85269 190	Comments sought from MOEF (WL) on 29.08.2022.
95.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0001238AM23	22.9.20 22	8 nos. E-Obs GPS Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022. MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing, tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA.
96.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0001237AM23	22.9.20 22	1 no. LotekLitetrack 130 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
97.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0001244AM23	23.9.20 22	2 nos. LotekLitetrack 150 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
98.	Alqadeer Global Overseas (Opc) Private Limited HQRXIMLAPPLY0	17.9.20 22	60000 kgs. Dry clean cattle Horn Hollows	50790 90	Comments sought from MOEF (WL) on 27.09.2022. MoEF&CC informed the committee that the case is under examination with them.

	0001213AM23				
99.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY0 0001392AM23	13.10.2022	1 set RD706-13 Unbranded Single barrel Tranquilizer Gun with all accessories	93040000	Comment sought from MOEF (WL) on 17.10.2022 MoEF&CC informed the committee that the case is under examination with them.
100.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY0 0001391AM23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) Etc.	93040000	Comment sought from MOEF (WL) on 17.10.2022 MoEF&CC informed the committee that the case is under examination with them.
101.	BMR WILDLIFE SERVICES HQRXIMLAPPLY0 0001452AM23	26.10.2022	2 nos. Cartridge Fired Pistol Tranquilizing Gun with accessories (0.22 Blank Power Loads & Charger) 1901BL	93040000	Recommended by MoEF&CC (WL) vide OM dated 24.11.2022. The Committee decided to Approve the case for supply to Wildlife Warden Chenab Division, Kishtwar, Jammu and Kashmir, subject to the conditions mentioned in the MOEF (WL) OM dated 24.11.2022
102.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY0 0001498AM23	2.11.2022	63 pcs. JMST11 Co2 dart projector with DANiNJECT scope 1.75-4x32 11 mm bore barrels, JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11 mm rifled and 13mm bore, BJ13mm 13 mm bore barrel (900 mm) for all JM Models etc.	93040000	Recommended by MOEF (WL) vide OM dated 24.11.2022 The Committee decided to Approve the case for supply to(i) Sheep Husbandry Department, UT of Ladakh (ii) APCCF and Director, Advanced Institute for Wildlife Conservation, Vandalur, Tamil Nadu (iii) Wildlife Warden, North Division, Sopore, Jammu and Kashmir, subject to the conditions mentioned in the MOEF (WL) OM dated 24.11.2022

**Part
4**

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
103.	Rajiv Gandhi Centre	30-05-	200 NOS	30119	D/o Fisheries has informed that applicant may be asked to

	for Biotechnology HQRXIMLAPPLY0 0000430AM23	2022	Transgenic Zebra fish embryos for research purpose which are not available in India	00	submit relevant certifications from exporting country.DL issued to the applicant on 12.09.2022. Reminders sent on 27.09.2022, 12.10.2022, 27.10.2022 and 11.11.2022. The committee decided to close the case due to no reply from the firm.
104.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY0 0000431AM23	31-05- 2022	200 NOS Transgenic zebra fish 22embryos for research purpose	30119 00	D/o Fisheries has informed that applicant may be asked to submit relevant certifications from exporting country.DL issued to the applicant on 12.09.2022. Reminders sent on 27.09.2022, 12.10.2022, 27.10.2022 and 11.11.2022. The committee decided to close the case due to no reply from the firm.
105.	PRASANJIT ROY HQRXIMLAPPLY0 0000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments received from D/o Fisheries vide letter dated 17.08.2022. The Committee in its meeting dated 18.10.2022, decided to defer the case on the basis of comments received from D/o Fisheries. D/o Fisheries informed the committee that the case is under examination with them
106.	Aqua World HQRXIMLAPPLY0 0000573AM23	13-06- 2022	1500000.0 NOS Tiger Barb (Puntius Tetrazona) And Black Ruby Barbs (Puntius Nigrofasiatus) Etc	30110 00	Comments sought from D/o Fisheries on 20.06.2022. D/o Fisheries has informed thatthe application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017.The importer may be asked to submit the same in prescribed format.DL issued to the applicant on 17.08.2022. Reminders sent on 01.09.2022 and 20.10.2022. The committee decided to send final reminder to the firm.
107.	CHOLA AQUATIC HQRXIMLAPPLY0 0001037AM23	20.8.22	678000 nos. Ornamental Fish	03011 900	Recommended by D/o Fisheries vide letter dated 23.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
108.	Grand Koi Pond and	2.9.22	5000 nos.	03011	Recommended by D/o Fisheries vide letter dated 23.11.2022.

	Garden LLP HQRXIMLAPPLY0 0001122AM23		LIVE FANCY CARPS (CYPRINUS CARPIO)	900	The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
109.	MODERN PET CENTRE HQRXIMLAPPLY0 0001185AM23	13.9.20 22	1174500 nos. Ornamental Fish	30110 00	Recommended by D/o Fisheries vide letter dated 23.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
110.	R.D.International HQRXIMLAPPLY0 0001368AM23	11.10.2 2	18,25,000.00 Nos LIVE ORNAMENTALFISH	03011 100	Recommended by D/o Fisheries vide letter dated 23.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
111.	Matsya Marine HQRXIMLAPPLY0 0001401AM23	14.10.2 022	470000 nos. Ornamental Fish	30110 00	Recommended by D/o Fisheries vide letter dated 23.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
112.	NAZIA IMPEX HQRXIMLAPPLY0 0001447AM23	25.10.2 022	1380000 nos. Ornamental Fish	30110 00	Recommended by D/o Fisheries vide letter dated 23.11.2022. The committee decided to Approve the case subject to the conditions mentioned in the D/o Fisheries letter dated 23.11.2022
113.	AQUA BRIAO HQRXIMLAPPLY0 0001490AM23	1.11.20 22	400000 nos. Ornamental Fish	30119 00, 03011 100	Comments sought from Dept of Fisheries on 02.11.2022 D/o Fisheries vide letter dated 23.11.2022 informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. The importer may be asked to submit the same in prescribed format.
114.	Rajesh Auto Merchandise Private Limited HQRXIMLAPPLY0 0001537AM23	7.11.20 22	300 MT FISH LIPID OIL CRUDE	15042 010	Comments sought from Dept of Fisheries on 14.11.2022. D/o Fisheries vide letter dated 23.11.2022 informed that it appears from the application of the importer that they proposed to import fish body oil (CRUDE) under ITC HS Code 15042010. However, as per the OM No.j-1503528/6/2021-Fy (E-18311) dated 13th May, 2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI

					standards/regulations. Accordingly, the committee decided to refer the case to FSSAI for their comments.
Part 5					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
115.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through Parivesh Portal.
Part 6					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
116.	Caterpillar India Engineering Solutions Pmc-V Private Limited HQRXIMLAPPLY0000193AM23	28-04-2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	85371000, 85176290, 84715000, 85312000, 85176990	Comments sought from MHI on 25.05.2022. MHI vide OM dated 22.08.2022 has informed that the item does not pertain to them. It may pertain to MeitY. In this regard, the Committee decided to refer the application to MeitY for their comments / inputs. Application referred to MeitY on 30.08.2022. MeitY vide email dated 26.09.2022 has informed that comments of M/o Mines may be sought. The Committee decided to seek comments from M/o Mines. Comments sought from M/o Mines on 06.10.2022. M/o Mines vide OM dated 15.11.2022 has informed that the item does not come under their purview.
Part					



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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
117.	DLF Cyber City Developers Limited HQRXIMLAPPLY0 0001173AM23	12.9.2022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on 24.11.2022.
118.	Compass Shipping Agency HQRXIMLAPPLY0 0001438AM23	21.10.2022	500 MT IRON & STEEL SHAFT (CUT INTO PIECES)	73269080	MHI vide OM dated 09.11.2022 has informed that the proposal does not pertain to them. The applicant has applied with the purpose of import as "Trading". Accordingly, the Committee decided to Reject the case.
119.	Mahabir Prasad Bhimsen HQRXIMLAPPLY0 0001497AM23	2.11.2022	500 MT IRON AND STEEL SCRAP	73269080	MHI vide OM dated 17.11.2022 has informed that they do not support the request. The committee decided to reject the case as per comments of MHI vide OM dated 17.11.2022
120.	TRONICSZONE HQRXIMLAPPLY0 0000938AM23	5.8.2022	500 nos. LINE FILTER 115/250VAC 5A, Qualtek make, part no. 851-05/006	85480000	Comment Sought from MHI on 14.11.2022. MHI vide OM dated 18.11.2022 has informed that the import item does not pertain to MHI. Meity and DOT may be consulted. The committee decided to forward the application to Meity and DOT for their comments.
Part 8					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
121.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000265AM23	9.5.22	4 Nos PHANTOM TMX 6410 alongwith all cables, software & accessories, etc	85258100	Recommended by DRDO vide email dated 17.11.2022, for supply to IIT Indore, IIITDM, Kancheepuram, Nirma University and The Institute of Mathematical Sciences, Chennai. (Ex-post facto approval)

122.	Wildlion Technologies Private Limited HQRXIMLAPPLY0 0001304AM23	3.10.2022	2 nos. RZR Gen II HD-E 1-6x24 VMR-2 MOA [Riflescope] and Venom 5-25x56 FFP EBR-7C MOA [Riflescope]	90131010	Comments received from DRDO vide email dated 27.10.2022. The committee decided to seek clarification regarding purpose of import from the firm.
123.	BOSCH LIMITED HQRXIMLAPPLY0 0000681AM23	4.7.22	29280 nos. Fixed dome 2MP 3-9mm auto IP66NDE-4502-ALF.01U.379.279, Bullet 5MP HDR 3.2-10mm IP66 IK10 IRNBE-3503-AL-PF.01U.396.879, Turret camera 2MP HDR 100? IK08 IRNTV-3502-F03L-PF.01U.360.363, etc	85258300	Recommended by DRDO vide email dated 10.11.2022. The committee decided to approve the application for supply to Ahmedabad Metro Project, as per conditions specified by DRDO vide email dated 10.11.2022.
124.	BOSCH LIMITED HQRXIMLAPPLY0 0000682AM23	4.7.22	65558.0 nos. DINION IP 5000 HD 1080p cameraNBN-50022-CF.01U.283.895, Fixed dome 12MP 360? IVANIN-70122-F1AF.01U.290.593, FLEXIDOME IP 7000 VR 720p 3-9mm IVANIN-73013-A3AF.01U.314.808, etc	85258300	Comments received from DRDO vide email dated 10.11.2022. The committee decided to seek details regarding country of origin from the firm.
125.	BOSCH LIMITED HQRXIMLAPPLY0 0000683AM23	4.7.22	29680 nos. Fixed dome 2MP 3-9mm auto IP66NDE-4502-ALF.01U.379.279, Turret camera 5MP HDR 100? IK08 IRNTV-3503-F03L-PF.01U.360.361, Dome 5MP 100? Fixed IK08NDV-3503-F03-PF.01U.360.365, etc	85258300	Recommended by DRDO vide email dated 10.11.2022. The committee decided to approve the application for supply to Ahmedabad Metro Project, as per conditions specified by DRDO vide email dated 10.11.2022.

126.	Foxconn Hon Hai Technology India Mega Development Private Limited HQRXIMLAPPLY00001077AM23	26.8.22	1 Set HSV (High Speed video camera) VEO710L	85258 100	Comments received from DRDO vide email dated 18.10.2022. The committee decided to seek clarification from DRDO regarding their comments dated 18.10.2022
127.	Indian Institute Of Technology Madras HQRXIMLAPPLY00001467AM23	27.10.2022	1 no. VRI-V2640-72G-M-HIGH SPEED CAMERA AND ITS ACCESSORIES	85258 100	The firm has withdrawn their application. Accordingly, the Committee decided to Close the case.
128.	Jungheinrich Lift Truck India Private Limited HQRXIMLAPPLY00371966AM2	1.3.2022	2 pcs. Camera	85258 900	The applicant has applied for import of 2 Nos of camera for the purpose of Trading. They have not submitted details regarding end user of the imported product. Further, the applicant has not submitted any supporting documents along with their application. The committee decided to forward the application to DRDO for their comments. The committee also decided to seek clarification from the firm regarding purpose of import and supporting documents.

**Part
9**

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
129.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY00000945AM23	6.8.22	2000 MT ISOPAR – L 4000 MT Exxsol D40	27101 290	Comments sought from M/o P&NG on 08.08.2022. M/o P&NG informed the Committee that case is under examination with them.
130.	Honda India Power Products Limited HQRXIMLAPPLY00001041AM23	22.8.22	86 kgs Gasoline, California CertFuel E10 (Premium LEV III)	27101 219	Recommended by M/o P&NG vide OM dated 23.11.2022. The Committee decided to recommend the case subject to further approval by competent authority.

131.	Interglobe Aviation Limited HQRXIMLAPPLY0 0000960AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101 920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that case is under examination with them.
132.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY0 0001155AM23	8.9.22	1000 MT ISOPAR - E	27101 290	Comments sought from M/o P&NG on 09.09.2022. M/o P&NG informed the Committee that case is under examination with them.
133.	The Automotive Research Association Of India HQRXIMLAPPLY0 0001182AM23	13.9.20 22	121810 kgs. CEC Legislative Fuel RF-06-03 (EURO IV Diesel); Diesel, EURO-6 Cert Fuel B7; CEC Legislative Fuel RF-06-99 (EURO III Diesel) etc.	27101 944, 27102 020, 27101 241,	Comments sought from M/o P&NG on 15.09.2022. M/o P&NG vide email dated 14.10.2022 has sought clarification from the firm. The committee decided to send reminder to the firm.
134.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY0 0001227AM23	20.9.20 22	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101 920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and 02.11.2022. The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported.
135.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY0 0001256AM23	21.9.20 22	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101 249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that case is under examination with them.
136.	Caterpillar India Private Limited HQRXIMLAPPLY0 0001356AM23	11.10.2 2	24360 ltrs. CARCAL EN590 Class 4 (2014048)	27102 090	Comments sought from M/o P&NG on 11.10.2022. M/o P&NG vide email dated 17.10.2022 has sought technical specifications from the firm. Reply from the firm referred to M/o P&NG on 20.10.2022.
137.	HPCL-Mittal Energy Limited HQRXIMLAPPLY0 0001378AM23	13.10.2 2	20 ltrs. CYNDIESEL (TACOIL)	27101 990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. The committee decided to send reminder to the firm.

138.	Srinivasa Lubes AndPetroleums HQRXIMLAPPLY0 0001360AM23	11.10.2 2	5000 MT Low Aromatic White Spirit	27101 990	Comments sought from M/o P&NG on 14.10.2022. M/o P&NG vide email dated 02.11.2022 has sought clarification from the firm. Reply from the firm referred to M/o P&NG vide email dated 03.11.2022. M/o P&NG informed the Committee that case is under examination with them.
139.	Asipiya Chemicals And Solvent Private Limited HQRXIMLAPPLY0 0001500AM23	2.11.20 22	650 MT Ketrul D80 (Hydrocarbon Oil Having More Than 70% Mineral Oil Contents)	27101 290	Comments sought from P&NG on 03.11.2022 M/o P&NG informed the Committee that case is under examination with them.
140.	Totalenergies Marketing India Private Limited HQRXIMLAPPLY0 0001525AM23	5.11.20 22	2900 MT Lubrilam S31L; Spirdane D40; Farasol-A and Solane 80-110	27101 290	Comments sought fromP&NG on 07.11.2022 M/o P&NG informed the Committee that case is under examination with them.
141.	MEHTA PETRO- REFINERIES LTD HQRXIMLAPPLY0 0001517AM23	4.11.20 22	1500 MT LOW AROMATIC WHITE SPIRIT	27101 990	Comments sought from P&NG on 07.11.2022 M/o P&NG informed the Committee that case is under examination with them.
142.	Mangalore Refinery And Petrochemicals Limited HQRXIMLAPPLY0 0001536AM23	7.11.20 22	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.	27101 990, 29011 000	Comments sought from P&NG on 09.11.2022. M/o P&NG vide email dated 22.11.2022 has sought some clarification from the firm. Comments awaited from the firm.
Part 10					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

143.	DSE Technologies Private Limited, Bhopal HQRXIMLAPPLY0 0298452AM22	24.12.21	4 nos. Vehicle Antenna 100-520 MHz	85291 012	Comments received from DoT vide letter dated 04.01.2022. Comments sought from M/o Civil Aviation on 31.12.2021. Reminder sent to DGCA on 06.10.2022.
144.	ELEKTRONIK LAB HQRXIMLAPPLY0 0000168AM23	25.4.22	33 Nos SE 125 Transmitter	85269 140	Recommended by DOT vide Letter dated 21.11.2022 Comments sought from M/o Civil Aviation on 26.04.2022. Reminder sent on 17.08.2022 and 6.10.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. The committee decided to send reminder to the firm.
145.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000870AM23	26.7.22	1072 Nos 6109088 SENSOR GP-OBJECT 16 nos 5075550 SENSOR GP-OBJECT	85261 000	Comments received from DGCA vide email dated 18.08.2022. Comments sought from DoT vide letter dated 04.08.2022. DOT vide Letter dated 21.11.2022 has requested the applicant to obtain scrutiny based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported.
146.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY0 0000946AM23	5.8.22	1 Set Doppler Radar System	85261 000	The firm has withdrawn the application. The committee decided to close the case.
147.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000869AM23	26.7.22	5 Nos Mesta Compact Series	85261 000	Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm. Reply from the firm referred to DoT vide email dated 12.10.2022.

					DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Comments sought from M/o Civil Aviation on 16.08.2022. Reminder sent to DGCA on 06.10.2022.
148.	Kautech Advance Systems Private Limited HQRXIMLAPPLY0 0001204AM23	16.9.20 22	2 nos. Radar of Anti- Drone System	85261 000	Comments sought from DoT on 13.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Comments sought from M/o Civil Aviation on 13.10.2022.
149.	Kautech Advance Systems Private Limited HQRXIMLAPPLY0 0001208AM23	16.9.20 22	29 nos. Pelican Case Wheeled, Mesa Ssr Radar, Ptz Camera, Ethernet Cables Fitted With Connectors Etc.	42021 190, 85261 000, 85261 000,	Comments sought from DoT vide letter dated 19.09.2022. DoT vide email dated 20.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 01.11.2022. DoT vide email dated 11.11.2022 has informed that imported quantity differs from import license, therefore NOC may not be issued. Comments sought from M/o Civil Aviation on 19.09.2022. M/o Civil Aviation vide email dated 23.11.2022 has submitted that the applicant may be asked to submit the purpose and use of proposed items with proper specification of items.
150.	TATA STEEL LIMITED HQRXIMLAPPLY0 0001329AM23	6.10.20 22	1 no. Receiver Transmitter Antenna Assembly	85261 000	Comments sought from DoT on 07.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm.

					Comments sought from M/o Civil Aviation on 07.10.2022. DGCA informed the committee that the case is under examination with them.
151.	Aptiv Components India Private Limited HQRXIMLAPPLY0 0001419AM23	19.10.2022	40000 nos. Module Asm Srr5 Ecu R1 (Model No. 2h5tr) And Module Asm Srr5 Ecu Rr (Model No. 2h5tr)	85261000	Comments sought from DoT on 19.10.2022. DoT vide email dated 11.11.2022 has sought scrutiny based ETA and import license from RLO of WPC wing. The committee decided to send reminder to the firm. Comments sought from DGCA on 19.10.2022. DGCA informed the committee that the case is under examination with them.
152.	Continental Automotive Components (India) Private Limited HQRXIMLAPPLY0 0001459AM23	28.10.2022	4969 nos. Automotive Radar/Sensor	85261000	Comments sought from DGCA on 28.10.2022. DGCA vide email dated 28.10.2022 has sought some information from the firm. DGCA informed the committee that the case is under examination with them. DoT vide email dated 11.11.2022 has informed that imported quantity differs from import license, therefore NOC may not be issued.
153.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY0 0001486AM23	1.11.2022	1 set Doppler Radar System	90312000	Comments sought from DoT on 02.11.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Comments sought from DGCA on 02.11.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. Reminder sent on 16.11.2022.
154.	Airports Authority Of India HQRXIMLAPPLY0 0001521AM23	27.10.2022	7 sets Dual DVOR with accessories	85269150	Recommended by DoT vide email dated 11.11.2022 Recommended by DGCA vide letter dated 11.11.2022 The committee decided to Approve the case subject to the

					conditions mentioned in the DOT email dated 11.11.2022 and DGCA letter dated 11.11.2022
155.	Kav Engineering And Marketing Private Limited HQRXIMLAPPLY0 0001538AM23	5.11.2022	2 nos. Doppler Radar System	90312000	Comments sought from DoT vide letter dated 09.11.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Comments sought from DGCA on 09.11.2022. DGCA vide email dated 09.11.2022 has sought some information from the firm. Reminder sent on 16.11.2022. Reply from firm referred to DGCA vide email dated 17.11.2022
Part 11					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
156.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY0 0280434AM22	9.12.2021	2 sets Ground And Air Detection Surveillance Radar With Standard Accessories	85437091	Comments received from DDP vide letter dated 19.04.2022 and DGCA vide email dated 11.10.2022. The committee decided to ratify the case subject to the conditions mentioned in the DDP letter dated 19.04.2022 and DGCA email dated 11.10.2022, subject to approval of Competent Authority.
157.	Innxt Aviation Private Limited HQRXIMLAPPLY0 0001071AM23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA informed the committee that the case is under examination with them.
158.	ABHYUDAY BHARAT MEGA DEFENSE	8.10.2022	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH-7	88073000	Comments sought from DGCA on 10.10.2022. DGCA vide email dated 10.11.2022 has sought some

	CLUSTER LLP HQRXIMLAPPLY0 0001337AM23		Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.		information from the firm. The committee decided to send reminder to the firm.
159.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069 200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation informed the committee that the case is under examination with them.
160.	AEROARC PRIVATE LIMITED HQRXIMLAPPLY0 0001495AM23	2.11.2022	1 no. Medium Category payload drone	88069 400	Comments sought from M/o Civil Aviation on 03.11.2022 M/o Civil Aviation informed the committee that the case is under examination with them.

Part 12

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
161.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY0 0000527AM2	13-06-2022	4 VLS Aceol (Hofsteniamiamia) worms	10620 00	Recommended by DAHD vide OM dated 28.06.2022. Comments sought from D/o Biotechnology on 17.06.2022. Reminder sent on 12.08.2022. The Committee decided to send reminder to D/o Biotechnology.

Part 13

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
162.	EncubeEthicals Private Limited HQRXIMLAPPLY0	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131 900	Comments sought from D/o Food & PD on 28.04.2022. Reminder sent on 12.08.2022. The Committee decided to send reminder to D/o Food & PD.



	0000175AM23				
Part 14					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
163.	MANISH AGARWAL HQRXIMLAPPLY0 0000521AM23	10-06-2022	50000.000 NOS Tiller Blade Used In Rotavators Of Agriculture Machinery	84329 090	Comments sought from D/o AC&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. Reply from the firm referred to D/o A,C&FW on 17.10.2022
164.	MIDAS OVERSEAS HQRXIMLAPPLY0 0001429AM23	20.10.2022	200 MT MUSKMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 03.11.2022.
165.	Shri Ram Gopal Ji HQRXIMLAPPLY0 0001036AM23	20.8.22	100 MT MUSK MELON SEEDS	12077 090	Comments sought from D/o AC&FW on 03.11.2022.
166.	Rahul Agro Industries HQRXIMLAPPLY0 0001532AM23	6.11.2022	9000 MT Water Melon Seeds	12077 010	Comments sought from D/o AC&FW on 07.11.2022
167.	Samurai Tradex HQRXIMLAPPLY0 0001531AM23	6.11.2022	9000 MT Water Melon Seeds	12077 010	Comments sought from D/o AC&FW on 07.11.2022
Part 15					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

168.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000608AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480 000	Comments received from DoT vide email dated 21.09.2022 Application referred to MeitY on 30.08.2022.
169.	Samrisa Infotech Private Limited HQRXIMLAPPLY0 0001105AM23	30.8.22	3 nos HP/HTE Proliant DL 360p 8Gen Server	84715 000	The Committee in its meeting No 06/AM23 had decided to examine the case on file as per SoP of MeitY. Clarification regarding items intended to be imported has been sought from the firm vide letter dated 10.10.2022. The Committee decided to send final reminder to the firm.
Part 16					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	Sukhdev Techno India Llp HQRXIMLAPPLY0 0001381AM23	13.10.2 022	3160 nos. Proteus Red Parachute Flare; Nereus Orange Smoke Signal; Jupiter K2 Red Hand Flare etc.	36049 010	Comments received from PESO vide letter dated 21.10.2022. Committee Noted that the application is submitted for trading purposes. The Committee seek clarification on the end-users of the proposed import.
171.	Autoliv Inflators India Private Limited HQRXIMLAPPLY0 0001386AM23	14.10.2 022	939708 nos. Initiator (pyrotechnic cartridges); Initiator (pyrotechnic cartridges); Gas Generant (pyrotechnic cartridges) etc.	36030 059, 36010 090	Comments received from PESO vide letter dated 21.10.2022. The Committee decided to examine the case on file for approval of competent authority.
172.	Daicel Safety Systems India Private Limited HQRXIMLAPPLY0 0001403AM23	17.10.2 022	70775 kgs. Explosives	36010 090, 36035 000	Comments received from PESO vide letter dated 21.10.2022. The Committee decided to examine the case on file for approval of competent authority.
173.	ZF Rane Automotive India Private Limited	17.10.2 022	405.6 kgs. PROPELLANT GUNI	36020 090	Comments received from PESO vide letter dated 21.10.2022.

	HQRXIMLAPPLY0 0001406AM23				The Committee decided to examine the case on file for approval of competent authority.
174.	AS STRATEGIC PRIVATE LIMITED HQRXIMLAPPLY0 0001493AM23	1.11.20 22	500 gms. and 300 nos. 500 gms. of N1 10 PROPELLANT and 300 nos. of PREMIERS, MAGNUM	36010 020, 36010 010	PESO vide letter dated 10.11.2022 has informed that the case cannot be considered, as the applicant does not possess licence for sale/use of explosives. The Committee decided to Reject the case based on comments received from PESO
175.	Baker Hughes Singapore Pte HQRXIMLAPPLY0 0001534AM23	7.11.20 22	1580 nos. EXPLOSIVES	36020 090	Comments received from PESO vide letter dated 11.11.2022. The Committee decided to examine the case on file for approval of competent authority.
176.	Baker Hughes Singapore Pte HQRXIMLAPPLY0 0001533AM23	7.11.20 22	34000 nos. / 20000 FTS EXPLOSIVES	36020 090	Comments received from PESO vide letter dated 11.11.2022. The Committee decided to examine the case on file for approval of competent authority.

**Part
17**

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
177.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY0 0185458AM22	16.09.2 1	500 CUBIC METER (CBM) Sandalwood Rough logs	44039 922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. The Committee decided to seek documentary evidence for compliance to Policy Condition 2 of Chapter 44 from applicant once again. DL issued to the firm on 06.10.2022.
178.	MALAYAGIRI ERSSENTIAL OILS DISTILERS	23.02.2 2	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied



	HQRXIMLAPPLY0 0366394AM22				directly to MoEF&CC (SU) vide email dated 11.04.2022. MoEF&CC (SU) has sought some documents from the firm vide letter dated 05.05.2022. Reminders sent to the firm on 10.05.2022 and 25.05.2022. The firm replied vide email dated 28.07.2022. Reminder sent on 03.08.2022. MoEF&CC (SU Division) informed the Committee that the case is under examination with them.
179.	Kuru Agri Products HQRXIMLAPPLY0 0000807AM23	18.07.2 022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. The applicant vide email dated 21.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information is awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022.
180.	Antaryami Arc Private Limited HQRXIMLAPPLY0 0000818AM23	19.07.2 022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units



					of firm. The comments/information are awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022.
181.	Balaji Agrifuels Private Limited HQRXIMLAPPLY0 0000817AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 12.09.2022, 24.09.2022 and 12.10.2022.

**Part
18**

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	Krishak Bharati Cooperative Limited HQRXIMLAPPLY0 0001471AM23	31.10.2022	500000 MT Urea	31021 000	Recommended by D/o Fertilizer vide OM dated 04.11.2022. The Committee decided to recommend the case subject to further approval of competent authority.
183.	Krishak Bharati Cooperative Limited HQRXIMLAPPLY0	31.10.2022	500000 MT Urea	31021 000	Recommended by D/o Fertilizer vide OM dated 04.11.2022. The Committee decided to recommend the case subject to further approval of competent authority.



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Part 19					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0390203AM22	16.3.2022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-245fa)	38273 100	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek clarification from concerned SPCB / firm regarding manufacturing capacity of the firm.DL issued on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.
185.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY0 0397793AM22	23.3.2022	800 MT S365MFC/227EA 93- 07% & 87- 13%/ 1,1,1,3,3-pentafluorobutane/1,1,1,2,3,3,3-heptafluoropropane	38276 800	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm.DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted necessary clearances issued by PESO. The Committed decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022.
186.	GORAKHRAM HARIBUX,MUMBAI HQRXIMLAPPLY0 0406325AM22	29.03.2022	570000 kgs. Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE;Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE; Opteon XP40 (R-449A) / 2,3,3,3-Tetrafluoropropene, 1,1,1,2-Tetrafluoroethane,	29035 100	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted License to fill gas R1234yf issued by PESO. The Committed decided to seek necessary clearances from



			Pentafluoroethane, Dif etc.		PESO from the firm.DL issued on 30.08.2022. Reminders sent on 15.09.2022, 30.09.2022, 15.10.2022 and 30.10.2022. Final Reminder sent on 14.11.2022. The Committee decided to Close the case due to non-reply from the firm.
187.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY0 0406800AM22	29.3.2022	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek clarification from the firm regarding purpose of import. DL issued to the applicant on 06.07.2022. Reminder sent on 17.08.2022. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022. The Committee decided to Close the case.
188.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY0 0406794AM22	29.3.2022	200000 kgs. 1,1,1,3,3,3-HEXAFLUOROPROPANE (FE-36 (R236FA)	29034600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO certificate for the gases applied. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022. The Committee decided to Close the case.
189.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0000037AM23	30.3.2022	5000 MT TRANS-1,3,3,3 – TETRAFLUOROPROP-1-ENE) i.e. HFO-1234ze	29035100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022.Firm replied vide letter dated

					09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.
190.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0000064AM23	06.04.22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE GENETRON AZ-20 410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 08.08.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022. The firm responded on 12.09.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 06.10.2022. The Committee decided to send final reminder to the firm.
191.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000176AM23	26.4.22	34,40,000.00 kgs 1,1,1,2- TETRAFLUOROETHANE (R134a); Refrigerant Gas R 23 (FREON23); Pentafluoroethane, Trifluoromethane (FREON 95 R508B) etc.	29034 500 29034 600 29034 800 38275 100 29034 100	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide a valid SPCB certificate and a valid PESO certificate for the gases applied. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022. The Committee decided to Close the case.
192.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000179AM23	26.4.22	890000 kgs. 1,1,1,4,4,4-Hexafluoro-2-butene, 1,1-Difluoroethane (OPTEON 1100 R1336mzz(z)); 2,3,3,3- Tetrafluoropropene, Difluoromethane (OPTEON XL20 R454C); Difluoromethane, 2,3,3,3- Tetrafluoropropene (OPTEON XL41 R454B) etc.	29035 100 38276 300 38276 500 38276 800	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide a valid SPCB certificate and a valid PESO certificate for the gases applied. The firm has been advised to approach the Policy Relaxation Committee vide letter dated 17.08.2022.



					The Committee decided to Close the case.
193.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0 0000462AM23	02.6.22	03 Numbers Calibration Gas Mixture R142B	29037 400	Recommended by MoEF&CC (OC) vide OM dated 14.06.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 14.06.2022.
194.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0 0000584AM23	21-06-2022	200.0 GMS REF STD 1,1-DIFLUOROETHANE R152A 99.9% PURE (75-37-6) and REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1)	29034 300 and 29037 790	Comments sought from MoEF&CC (OC) on 21.06.2022. Comments received from MoEF&CC (OC) vide OM dated 28.06.2022 for import of 100 gms of 1,1-Difluoroethane (HFC-152a). Further, they have sought clarification from the firm with respect to import of REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1). Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022 and 30.08.2022. The Committee decided to seek necessary clearances from PESO and SPCB for 1,1-Difluoroethane (HFC-152a) from the firm. Reminder sent on 18.10.2022. The Committee decided to send final reminder to the firm.
195.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0000588AM23	20-06-2022	300000 KGS DIFLUOROMETHANE, PENTAFLUOROETHANE REFRIGERANT GAS R410a	38276 500	Comments received from MoEF&CC (OC) vide OM dated 28.06.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the firm on 18.07.2022. The firm responded on 08.08.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued on 30.08.2022. The firm responded on 12.09.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued on 06.10.2022.

196.	MPCL Industries Limited HQRXIMLAPPLY0 0000944AM23	6.8.22	1000 MT Pentafluoroethane (R-125)	29034 400	Comments received from MoEF&CC (OC) vide OM dated 17.08.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 30.08.2022. Reminders sent on 15.09.2022, 30.09.2022 and 15.10.2022. The Committee decided to Close the case for non reply.
197.	STALLION ENTERPRISES HQRXIMLAPPLY0 0001145AM23	6.9.22	1000000 Kgs R410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 29.09.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022. Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.
198.	Navin Fluorine Advanced Sciences Limited HQRXIMLAPPLY0 0001209AM23	16.9.20 22	4500 MT Carbon tetrachloride	29031 400	Comments sought from MoEF&CC (OC) on 13.10.2022. MoEF&CC (OC) vide OM dated 27.10.2022 has sought some information / documents from the firm.
					Comments sought from D/o C&PC on 16.09.2022. D/o C&PC informed the Committee that the case is under examination with them.
199.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0 0001265AM23	27.9.20 22	8000 MT Refrigerant Gas R-410A (Refrigerant Blend R410A)	38276 500	Recommended by MoEF&CC (OC) vide OM dated 06.10.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.10.2022.
200.	GUJARAT FLUOROCHEMICALS LIMITED	27.9.20 22	3000 MT 1,1,1,2-Tetrafluoroethane (HFC-134a)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.10.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/



	HQRXIMLAPPLY0 0001264AM23				departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.10.2022.
201.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY0 0001288AM23	28.9.20 22	1000 MT Refrigerant Gas R-407C (Refrigerant Blend R407C)	38276 400	Recommended by MoEF&CC (OC) vide OM dated 18.10.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.10.2022.
202.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY0 0001309AM23	24.9.20 22	10000 kgs. 1,1,1,2,3,3,3-HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034 600	Comments received from by MoEF&CC (OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
203.	Borgwarner India Private Limited HQRXIMLAPPLY0 0001324AM23	6.10.20 22	32000 nos. REFRIGERANT GAS R134a (R134A IN 450 GM CAN)	29034 500	Comments sought from MoEF&CC (OC) on 06.10.2022. MoEF&CC (OC) vide OM dated 18.10.2022 has sought clarification from the firm. The firm replied directly to MoEF&CC (OC) vide email dated 19.10.2022.
204.	Dow Chemical International Private Limited HQRXIMLAPPLY0 0001338AM23	8.10.20 22	25 MT 1,1,1,3,3-PENTAFLUOROPROPAN 00136117R001 HFC 245	29034 700	Recommended by MoEF&CC (OC) vide OM dated 28.10.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 28.10.2022.



205.	Vijay Petrochem Private Limited HQRXIMLAPPLY0 0001383AM23	14.10.2 022	2000 MT DIFLUOROMETHANE	29034 200	Recommended by MoEF&CC (OC) vide OM dated 28.10.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 28.10.2022.
206.	ENVIRO SOLUTIONS HQRXIMLAPPLY0 0001431AM23	19.10.2 022	190000 kgs. REFRIGERANT GAS HFC32	29034 200	Recommended by MoEF&CC (OC) vide OM dated 07.11.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 07.11.2022.
207.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY0 0001432AM23	20.10.2 022	100000 kgs. REFRIGERANT GAS R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 07.11.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 07.11.2022.
208.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0 0001437AM23	21.10.2 022	1000000 kgs. R410a - HFC Refrigerant Gas; R404a - HFC Refrigerant Gas; 1,1-Difluoroethane - R- 152a or HFC-152a etc.	38276 300, 38276 100, 29034 300	Comments received from MoEF&CC (OC) vide OM dated 07.11.2022. The Committee noted that the firm has been granted various licences for the said items earlier. Accordingly, the committee decided to seek details of HCFC-wise annual processing capacity from the firm.
209.	CIPLA LIMITED HQRXIMLAPPLY0 0001485AM23	20.10.2 022	30000 kgs. PROPELLANT 227 (HEPTAFLUORO PROPANE)	29034 600	Recommended by MoEF&CC (OC) vide OM dated 17.11.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/ departments.



					The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.11.2022.
210.	CIPLA LIMITED HQRXIMLAPPLY0 0001484AM23	20.10.2022	260000 kgs. Propellant 134a (Tetrafluoro Ethane) (Zephex)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 17.11.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.11.2022.
211.	Jignesh Ceramics Private Limited HQRXIMLAPPLY0 0001084AM23	27.8.2022	100 kgs. HFC 134a	29034 500	The applicant has been requested to submit supporting documents to their application vide letter dated 29.08.2022. Reminders sent on 28.09.2022, 13.10.2022, 28.10.2022 and 12.11.2022. The Committee decided to Close the case.
212.	LUPIN LIMITED HQRXIMLAPPLY0 0001489AM23	1.11.2022	240000 kgs. ZEPHEX 134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 17.11.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.11.2022.
213.	SRF LIMITED HQRXIMLAPPLY0 0001546AM23	9.11.2022	54000 kgs. 1,1,1,3,3-PENTAFLUOROPROPANE (R-245fa)	29034 700	Recommended by MoEF&CC (OC) vide OM dated 23.11.2022. Further, the applicant has submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 23.11.2022.

Part 20					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
214.	Dhampur Sugar Mills Limited HQRXIMLAPPLY0 0000571AM23	17-06-2022	20000 MTS Denatured Ethyl Alcohol	22072 000	Comments sought from C&PC on 20.06.2022. C&PC vide email dated 20.06.2022 has sought some information from the firm. The firm replied directly to C&PC on 11.07.2022. C&PC vide email dated 22.07.2022 has sought some more information from the firm. Reminder sent on 12.08.2022. The applicant replied directly to C&PC vide email dated 29.08.2022. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. The committee decided to close the case due to no reply from the firm.
215.	Rough Seas Global Limited HQRXIMLAPPLY0 0000970AM23	10.8.22	2 ltrs Molar Solutions of HCL Ac-d-1ml/l	28061 000	C&PC vide email dated 22.11.2022 has not recommended the case. The Committee decided to Reject the case as per comments received from C&PC
216.	BALAJI AMINES LIMITED HQRXIMLAPPLY0 0001019AM23	18.8.22	15000 MT Denatured Ethyl Alcohol	22072 000	Comments sought from C&PC on 25.08.2022. C&PC vide email dated 13.09.2022 has sought some information / documents from the firm. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. The committee decided to close the case due to no reply from the firm.
217.	Max Speciality Films Private Limited	30.8.22	1500 Pcs Fibre Reinforced Plastic core-	39234 000	Recommended by D/o C&PC vide OM dated 21.11.2022

	HQRXIMLAPPLY0 0001101AM23		FRPCore (Second Hand/Reusable)		Comments sought from MoEF&CC (HSMD) on 01.09.2022.
218.	Sirim Scientific Solutions HQRXIMLAPPLY0 0001074AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211 100	Recommended by D/o C&PC vide OM dated 01.11.2022. Comments sought from MoEF&CC (HSMD) on 06.09.2022.
219.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY0 0000585AM23	17-06- 2022	25.000 KGA Chemical-1,4- Diiodooctafluorobutane	29037 800	MoEF&CC (OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from C&PC on 06.09.2022. D/o C&PC vide email dated 22.11.2022 informed that the application is under process.
220.	AlchemieFinechem Private Limited HQRXIMLAPPLY0 0001131AM23	5.9.22	3500 MT DENATURED ETHYLALCOHOL	22072 000	Comments sought from C&PC on 05.09.2022. C&PC vide email dated 09.09.2022 has sought some information / documents from the firm. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. D/o C&PC informed the Committee that the application is under examination with them.
221.	Mylan Laboratories Limited HQRXIMLAPPLY0 0001478AM23	31.10.2 022	4992 ltrs. SDA 3A 200 PROOF (Specially Denatured Alcohol)	22072 000	Comment sought from C&PC on 01.11.2022. D/o C&PC vide email dated 22.11.2022 informed that the application is under process.
Part 21					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
222.	Amplus KN One Power Private	09.12.2 0	174773.000- TKW International Renewable Energy	49070 090	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF

	Limited, Gurugram, Haryana, 01/53/8/54585/AM21 /A-91/IC [52100850558AM21]		Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)		(HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm.DL issued to the firm on 24.09.2021. Applicant replied directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022, 10.08.2022 and 16.09.2022. The Committee decided to Close the case due to no reply from MoEF&CC.
223.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M- 48/IC [032100850410AM2 0]	23.10.1 9	5000 Kgs Niobium Scrap	81129 200	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The applicant responded directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022, 10.08.2022 and 15.09.2022. The Committee decided to Close the case due to no reply from MoEF&CC.
224.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY0 0314896AM22	11.01.2 2	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022.



225.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY0 0000449AM23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019 000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
226.	Hindustan Platinum Private Limited HQRXIMLAPPLY0 0000566AM23	14-06-2022	1700000 KGS Spent Catalyst of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 06.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The Committee decided to Close the case due to no reply from the firm.
227.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY0 0000720AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123 000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 26.09.2022
228.	Parker Precious Metals LLP HQRXIMLAPPLY0 0000616AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
229.	AJ Refinery Private Limited HQRXIMLAPPLY0 0000615AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.

					The firm replied on 18.08.2022
230.	Bright Metal Refiners HQRXIMLAPPLY0 0000621AM23	23-06- 2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 03.10.2022
231.	Sovereign Metals Limited HQRXIMLAPPLY0 0000617AM23	23-06- 2022	6 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 27.09.2022
232.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY0 0000618AM23	23-06- 2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 25.08.2022
233.	NARRONDASS MANORDASS HQRXIMLAPPLY0 0000628AM23	24-06- 2022	6 NOS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022, 25.08.2022 and 09.09.2022. The firm vide letter dated 02.10.2022 has withdrawn their application The Committee decided to Close the case.



234.	Equidem Enterprise Private Limited HQRXIMLAPPLY0 0000636AM23	25-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 06.10.2022
235.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY0 0000643AM23	27-06-2022	3 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
236.	Augmont Enterprises Private Limited HQRXIMLAPPLY0 0000529AM23	13.06.2022	2000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 28.09.2022
237.	MGR Overseas Private Limited HQRXIMLAPPLY0 0000685AM23	29-06-2022	2 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 03.10.2022
238.	MMTC – Pamp India	11.07.2	10 MTS	71129	Comments sought from MoEF (HSMD) on 01.08.2022.



	Private Limited HQRXIMLAPPLY0 0000745AM23	022	GOLD SCRAP	100	The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 30.09.2022
239.	Kundan Care Products Limited HQRXIMLAPPLY0 0000917AM23	2.8.2022	20000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 03.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The firm replied on 17.08.2022
240.	Zaveri And Company Private Limited HQRXIMLAPPLY0 0000962AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129 100	Comments sought from MoEF (HSMD) on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The firm replied on 18.08.2022
241.	TWINBIRD CO HQRXIMLAPPLY0 0000968AM23	10.8.22	100 Kg Waste and Scrap of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 12.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 07.09.2022.
242.	METORO PRECIOUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY0 0001198AM23	15.9.2022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129 920, 71123 000	Comments sought from MoEF (HSMD) on 15.09.2022.
243.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY0	15.9.2022	71123000 kgs. Spent CatlystOf Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal;	71129 990/7 11230 00	Comments sought from MoEF (HSMD) on 13.10.2022.



	0001228AM23		Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash Containing Precious Metakl Or Precious Metal Compounds Etc.		
244.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY0 0000423AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203 090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed thatthey have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022.
245.	Pashupati Polytex Private Limited HQRXIMLAPPLY0 0001354AM23	11.10.22	250 MT 3907- PET FLAKES / REGRIND	39152 000	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 07.02.2022. The committee decided to seek confirmation from MoEF&CC. Comments sought from D/o C&PC on 11.10.2022
246.	Ganesha Ecosphere Limited HQRXIMLAPPLY0 0001294AM23	1.10.2022	9290 MT PET flake (chip)	39076 930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 08.09.2022. The committee decided to seek confirmation from MoEF&CC. Comments sought from D/o C&PC on 13.10.2022
247.	NIRMAL FIBRES PRIVATE LIMITED HQRXIMLAPPLY0 0001292AM23	30.9.2022	250000 MT PET flake (chip)	39076 930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. The committee decided to seek confirmation from MoEF&CC. Comments sought from D/o C&PC on 13.10.2022
248.	Jainarain Fabtech Private Limited HQRXIMLAPPLY0 0001388AM23	14.10.2022	4845 MT PET Flakes	39151 000	The applicant has subjected comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to seek confirmation from MoEF&CC and also decided to refer the case to D/o C&PC



					for their comments
249.	J B Ecotex Limited HQRXIMLAPPLY0 0001412AM23	18.10.2 022	3500 MT PET FLAKE	39076 930	The applicant has subjected comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to seek confirmation from MoEF&CC and also decided to refer the case to D/o C&PC for their comments
250.	BLS ECOTECH LIMITED HQRXIMLAPPLY0 0001428AM23	19.10.2 022	7980 MT PET FLAKES	39076 990	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to seek confirmation from MoEF&CC and also decided to refer the case to D/o C&PC for their comments
251.	RPG Industrial Product Private Limited HQRXIMLAPPLY0 0001553AM23	11.11.2 022	100 MT PET FLAKES	39076 930	The firm vide letter dated 11.11.2022 has been requested to submit recommendation received from MoEF&CC (HSMD). The committee decided to seek confirmation from MoEF&CC and also decided to refer the case to D/o C&PC for their comments
252.	Badri Ecofibres Private Limited HQRXIMLAPPLY0 0001560AM23	9.11.20 22	3000 MT PET flake chip	39076 110, 39076 190	The firm vide letter dated 14.11.2022 has been requested to submit recommendation received from MoEF&CC (HSMD). The committee decided to seek comments from MoEF&CC and D/o C&PC.
253.	KBNM Metals Private Limited HQRXIMLAPPLY0 0001411AM23	18.10.2 022	4864.5 Kgs. MERCURY	28054 000	PIC issued by MoEF&CC (HSMD) vide letters dated 20.06.2022 and 22.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letters dated 20.06.2022 and 22.07.2022.
254.	Purple Products Private Limited HQRXIMLAPPLY0 0001475AM23	31.10.2 022	5175 kgs. Mercury	28054 000	PIC issued by MoEF&CC (HSMD) vide letter dated 25.10.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 25.10.2022.
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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
255.	PUNJAB RUBBERS HQRXIMLAPPLY0 0000634AM23	30.07.2022	1000000 kgs. latex gloves	40151 900	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 02.08.2022 has sought some information / documents from the firm. Reminders sent to applicant on 16.08.2022 and 06.09.2022. Reply from the firm referred to DPIIT on 09.09.2022. DPIIT vide OM dated 16.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 07.10.2022. DPIIT vide OM dated 11.10.2022 has sought some documents from the firm. Reminder sent to the firm on 17.11.2022. The committee decided to send final reminder to the firm.
256.	Indo-Mim Private Limited HQRXIMLAPPLY0 0000998AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053 000	Comments sought from MoEF&CC (HSMD) on 17.08.2022. Comments sought from DPIIT on 17.08.2022. DPIIT informed the Committee that the case is under examination with them.
257.	Lohum Cleantech Private Limited HQRXIMLAPPLY0 0001115AM23	2.9.22	250 MT LITHIUM IONBATTERY SCRAP	85491 400	Recommended by MoEF&CC (HSMD) vide letter dated 25.08.2022. Recommended by DPIIT vide OM dated 04.11.2022 for import of 136.12 MT of Lithium Ion Battery Scrap. The Committee decided to Approve the case for import of 136.12 MT of Lithium Ion Battery Scrap, subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 25.08.2022 and DPIIT OM dated 04.11.2022
258.	Pondy Oxides And Chemicals Limited	2.9.22	6000 MT Lead Acid Battery Scrap as per	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021.

	HQRXIMLAPPLY0 0001120AM23		ISRI'Rains' /BatteryPlates as per ISRI'Rails		Comments sought from DPIIT on 05.09.2022. DPIIT vide OM dated 20.09.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 24.11.2022
259.	M M ENTERPRISES HQRXIMLAPPLY0 0001197AM23	14.9.20 22	23 MT Drained Lead Acid Battery Scrap	85491 100	Comments sought from MoEF&CC (HSMD) on 15.09.2022 Comments sought from DPIIT on 15.09.2022. DPIIT vide email dated 20.09.2022 has sought some information / documents from the firm. The Committee decided to send reminder to the firm.
260.	AGNI INDUSTRIES HQRXIMLAPPLY0 0001281AM23	29.9.20 22	320 MT Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Racks & Rents)	78020 090	Recommended by MoEF&CC (HSMD) vide letter dated 19.09.2022. Recommended by DPIIT vide OM dated 12.10.2022 The Committee decided to Approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 19.09.2022 and DPIIT OM dated 12.10.2022.
261.	Jain Resource Recycling Private Limited HQRXIMLAPPLY0 0001373AM23	11.10.2 2	4500 MT Lead Scrap as per ISRI code Relay	78020 090	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022. DPIIT vide OM dated 31.10.2022 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 15.11.2022. DPIIT informed the Committee that the case is under examination with them.
262.	Jain Resource Recycling Private Limited HQRXIMLAPPLY0 0001372AM23	11.10.2 2	10000 MT Lead Scrap as per ISRI code Rains and Lead battery plates covered by ISRI code word Rails	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022. DPIIT vide email dated 17.11.2022 has sought some documents from the firm. Reply received from the firm has been forwarded to DPIIT on 22.11.2022. DPIIT informed the Committee that the case is under

					examination with them.
263.	NAVKAR INDUSTRIES HQRXIMLAPPLY0 0001393AM23	14.10.2 022	1640 MT USED TYRE SCRAP MULTIPLE CUTS PRESS BALED	40040 000	Comments received from MoEF&CC (HSMD) vide letter dated 05.09.2022. DPIIT vide OM dated 21.10.2022 informed that they do not recommend any additional quantity for import by them during the current year. The Committee decided to Reject the case as per comments received from DPIIT vide OM dated 21.10.2022
264.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0 0001433AM23	21.10.2 022	2000 kgs. CADMIUM METAL POWDER	81126 910	Comment sought from MoEF&CC (HSMD) on 21.10.2022 Recommended by DPIIT for 107.29 Kgs vide OM dated 24.11.2022
265.	GLOBAL RECYCLING HQRXIMLAPPLY0 0001405AM23	17.10.2 022	20000 MT USED ABF BRIKCS/ ALUMINA BRICK GROG	69022 090	Comment sought from MoEF&CC (HSMD) on 13.10.2022 Comment sought from DPIIT on 13.10.2022 DPIIT informed the Committee that the case is under examination with them.
266.	ARMAN TRADERS HQRXIMLAPPLY0 0001443AM23	22.10.2 022	55100 kgs. Used and Broken Alumina Bricks Grog	69022 090	Comment sought from MoEF&CC (HSMD) on 28.10.2022 Comment sought from DPIIT on 28.10.2022. DPIIT vide OM dated 04.11.2022 has informed that they are not concerned with the matter. The Committee decided to reject the case as purpose of imports is Trading.
267.	SHUBHAM SALES CO. HQRXIMLAPPLY0 0001442AM23	21.10.2 022	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020 090	Comment sought from MoEF&CC (HSMD) on 27.10.2022 Comment sought from DPIIT on 27.10.2022 DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm

268.	SAFFRON RUBBER HQRXIMLAPPLY0 0001453AM23	27.10.2 022	1500 MT Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 30.08.2022. Recommended by DPIIT vide OM dated 31.10.2022. The Committee decided to Approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 30.08.2022 and DPIIT OM dated 31.10.2022.
269.	GALAXY CRUMB INDIA HQRXIMLAPPLY0 0001457AM23	27.10.2 022	1500 MT Old & Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 30.08.2022. Recommended by DPIIT vide OM dated 04.11.2022. The Committee decided to Approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 30.08.2022 and DPIIT OM dated 04.11.2022.
270.	Skva Rubber Solutions Private Limited HQRXIMLAPPLY0 0001481AM23	31.10.2 022	18338 MT OLD USED RUBBER TYRE SCRAP	40040 000	Recommended for 6,113 MT by MoEF&CC (HSMD) vide letter dated 10.05.2022. Recommended by DPIIT vide OM dated 04.11.2022. The Committee decided to Approve the case for 6,113 MT subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2022 and DPIIT OM dated 04.11.2022.

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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
271.	Exedy Clutch India Private Limited HQRXIMLAPPLY0 0000730AM23	08.07.2 2	3600KG Rubber Powder/ Dust having size 40 mesh	40040 000	Comments received from DPIIT vide OM dated 09.11.2022 The Committee decided to direct firm to provide clarification from MoEF&CC(HSMD) for requirements for import of 'Rubber Powder/ Dust having size 40 mesh'
272.	Nash Industries (I) Private Limited HQRXIMLAPPLY0	20.07.2 022	200 kgs. 1212444h premabra ze 616 vtg gr2 wire .276 dia x coil and	71069 290	Comments sought from DPIIT on 22.07.2022.Reminder sent on 10.08.2022. DPIIT vide OM dated 31.10.2022 has sought some information /



	0000825AM23		silvaloy 721 wire .0276 dia x 32.2 to/spool		documents from the firm. Reply received from the firm has been forwarded to DPIIT on 24.11.2022
273.	Raiden Infotech India Private Limited HQRXIMLAPPLY0 0000965AM23	8.8.22	340 nos. GPN 1093182-01 - Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea S; GPN 72002750-01 - Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea; GPN 72003090-01 - Assy, Power Filter Module, 4 x IEC320 C20 Input, 1 x 10p Connector Output, No Circ etc.	85480 000	Comments sought from DPIIT on 12.08.2022. DPIIT informed the Committee that the case is under examination with them.
274.	Mersen India Private Limited HQRXIMLAPPLY0 0001100AM23	30.8.22	640 Kgs SILVER POWDER	71061 000	Comments sought from DPIIT on 30.08.2022. DPIIT informed the Committee that the case is under examination with them.
275.	Indian Institute Of Science HQRXIMLAPPLY0 0001200AM23	15.9.20 22	10 gms. of EAU0KI0001 Au 3mmDia x 3mmTh Pellets 4N Gold Pellets (LOT K220-628) and 1 no. of EAU0KI0001 Au 3mmDia x 3mmTh Pellets 4N Gold Pellets (LOT K220-628)	71159 010	Recommended by DPIT vide OM dated 30.09.2022 The Committee decided to approve the case subject to the conditions mentioned by DPIIT vide OM dated 30.09.2022 for R&D purpose.
276.	AskaEquipments Private Limited HQRXIMLAPPLY0 0000969AM23	9.8.22	28 nos. Blazecut T Series Fire Suppression Tube Part No. T025E, Blazecut T Series Fire Suppression Tube Part No. T050E, Blazecut T Series Fire Suppression Tube Part No. T100E etc	29034 600	Comments sought from MoEF&CC (OC) on 12.08.2022. MoEF&CC (OC) vide OM dated 07.09.2022 has sought some clarification from the firm.Reply from firm referred to MoEF&CC (OC) on 26.09.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. DPIIT vide OM dated 07.11.2022 has informed that they are not concerned in the matter.



					The Committee decided to Reject the case as trading is not allowed.
277.	IR Technology Services Private Limited HQRXIMLAPPLY0 0001138AM23	6.9.22	2 Nos Parts for Carbon Sulfur Determinator 709-802-145-HAZ Spray Dust-Off XL Disposable	29034 300	Comments sought from MoEF&CC (OC) on 14.09.2022. MoEF&CC (OC) vide OM dated 29.09.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (OC) on 07.10.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. Comments sought from DPIIT on 25.10.2022. DPIIT vide OM dated 01.11.2022 has informed that they are not concerned in the matter. The Committee decided to refer the case to C&PC for their comments.
278.	Indium Solder Private Limited HQRXIMLAPPLY0 0001384AM23	13.10.2 022	120000 Kgs. Silver Alloy Powder	71061 000	Comment sought from DPIIT on 17.10.2022. DPIIT vide email dated 07.11.2022 has sought some information from the firm. Reply from the firm referred to DPIIT vide email dated 15.11.2022. DPIIT informed the Committee that the case is under examination with them.
279.	Lakshmi Ganapathi Industries HQRXIMLAPPLY0 0001420AM23	19.10.2 022	10000 MT Rubber Crumb/Granules having mesh size Finer than 10 Mesh	40040 000	For Ex-post Facto Approval.
280.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY0 0001518AM23	4.11.20 22	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102 900, 71069 290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.

281.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0 0001509AM23	4.11.20 22	249 gms. SILVER PALLADIUM	71069 290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.
282.	JAN VIKAS SAMITI HQRXIMLAPPLY0 0001552AM23	11.11.2 022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131 090, 84131 110	Comments sought from DPIIT on 11.11.2022 DPIIT informed the Committee that the case is under examination with them.
283.	SUN RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY0 0001561AM23	14.11.2 022	7400 MT Crumb rubber Powder/Granules having meshsize Finer than 10 Mesh & Devoid of Iron/Steel & Most of the fiber	40040 000	Comments sought from DPIIT on 14.11.2022 DPIIT informed the Committee that the case is under examination with them.

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Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
284.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY0 0001434AM23	21.10.2 022	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044 090, 84818 090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek clarification regarding country of origin from the firm.
285.	SAMIR METAL AND TUBES HQRXIMLAPPLY0 0001462AM23	28.10.2 022	98772 kgs. Mild Steel Seamless Pipes hot finish	73041 910	Import under the ITC HS Code 73041910 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee decided to seek clarification from the firm whether the item is second hand or new.
286.	Liebherr Cmctec	4.4.202	114.8 MT	73064	Import under the ITC HS Code 73064000 is Free, subject to

	India Private Limited, Pune HQRXIMLAPPLY0 0000023AM23	2	Other, welded, of circular cross-section, of stainless steel	000	registration under Steel Import Monitoring System (SIMS). The Committee had sought clarification from the firm on "Description/Technical Specifications" and whether item is second hand vide letter dated 06.04.2022 where response is not received yet. Committee decided to close the case.
287.	Surya Industriess HQRXIMLAPPLY0 0001016AM23	18.8.20 22	27162 kgs. DRYWALL AND CHIPBOARD SCREW	73181 300	Import under the ITC HS Code 73181300 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee had sought clarification from the firm on "Description/Technical Specifications" and whether item is second hand vide letter dated 18.08.2022 where response is not received yet. Committee decided to close the case.
288.	Promac Technologies Private Limited, Tamil Nadu HQRXIMLAPPLY0 0000188AM23	27.4.20 22	10 kgs. BELT FASTENERS and ROTARTY JOINT	73269 020 73071 190	Import under the ITC HS Codes 73269020 and 73071190 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee had sought clarification from the firm on "Description/Technical Specifications" and whether item is second hand vide letter dated 11.05.2022 where response is not received yet. Committee decided to close the case.
289.	Noida Buildmart Private Limited HQRXIMLAPPLY0 0001104AM23	30.8.20 22	49150 kgs. Articles Of Iron Or Steel	73063 090	Import under the ITC HS Code 73063090 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee had sought clarification from the firm on "Description/Technical Specifications" and whether item is second hand vide letter dated 31.08.2022 where response is not received yet. Committee decided to close the case.
290.	LA FOCACCIA HQRXIMLAPPLY0 0001044AM23	22.8.20 22	400 kgs. WOOD CHARCOAL	27011 910	Import under the ITC HS Code 27011910 is Free, subject to registration under Coal Import Monitoring System. Committee decided to close the case.
291.	Lextan International, Kolkata, W.B. HQRXIMLAPPLY0	27.4.20 22	10 nos. Crust Skin OfCrocodylusNiloticus	41064 000	Import under the ITC HS Code 41064000 is Free, subject to Wild Life (Protection) Act, 1972 as amended from time to time) and CITES.

	0000184AM23				Further, the applicant has applied for import with the purpose of Trading. The Committee decided to seek clarification regarding purpose of import and CITES certifications from the firm.
292.	VAV LIPIDS PRIVATE LIMITED HQRXIMLAPPLY0 0139038AM22	14.10.2 022	11 nos. Fujitsu condenser without refrigerant, Panasonic condenser, Carrier Indoor Unit etc.	84151 010, 84158 110	Import under ITC HS Codes 84151010 and 84158110 is Prohibited for Air Conditioners with refrigerants. The Committee decided to Close the case.
293.	Subrato Mehta HQRXIMLAPPLY0 0001527AM23	5.11.20 22	1 Poshland TR 58 Camping Knife	82119 200	Import under ITC HS Code 82119200 is Free. Further, the applicant has not submitted any supporting documents to their application. The Committee decided to request the firm to submit supporting documents.
294.	XEROX INDIA LIMITED HQRXIMLAPPLY0 0001547AM23	10.11.2 022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013 119, 84439 959, 85044 090, 85235 100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit supporting documents to their application. The Committee decided to send reminder to the firm.
295.	SSTC Met Solutions HQRXIMLAPPLY0 0001543AM23	9.11.20 22	4800 nos. 1000g Meteorological / Weather Balloon for India Meteorological Department	88010 020	Recommended by India Meteorological Department vide email dated 10.11.2022. The Committee decided to Approve the case subject to the conditions mentioned in the India Meteorological Department vide email dated 10.11.2022, as it is meant for National Atmospheric Research Laboratory.
296.	PROMISING EXPORTS LTD HQRXIMLAPPLY0 0001272AM23	27.9.20 22	25000 MT Used Baked Anode/Carbon Blocks	38019 000	The applicant has been requested to submit supporting documents to their application vide letter dated 28.09.2022. Reminders sent on 28.10.2022 and 12.11.2022. The Committee decided to reject the case as the purpose of imports is Trading.
297.	Sovereign Metals	9.9.22	13,100 grams	71081	DPIIT vide OM dated 22.09.2022 informed that they are not

	Limited HQRXIMLAPPLY0 0001176AM23		Gold CRM (99.999), Silver CRM (99.999), GDL PAM Set of Six 9999 Gold Samples, etc	300 71069 190	concerned with the matter. The Committee decided to examine the case on file
298.	Cookson India Private Limited HQRXIMLAPPLY0 0000795AM23	15.07.2 022	120 kgs. Silver Flake, Conductive Silver Paste, Nano Silver Paste etc.	71061 000	(Ex-post facto approval)
299.	BERRY ALLOYS LIMITED HQRXIMLAPPLY0 0000496AM23	7.6.22	30000 MT Ferro Manganese slag	26190 090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the quantity as applied, subject to the submission of a valid CTO (CTO expired on 31.08.2022 and suitable verification of the CTO from the SPCB concerned. The firm vide letter dated 06.10.2022 has been requested to submit valid CTO. The firm has submitted Consent & Authorisation Order issued by SPCB valid till 31.08.2025. The order has been referred to concerned SPCB for verification vide email dated 01.11.2022
300.	BLD Metal And Alloys Private Limited HQRXIMLAPPLY0 0387536AM22	15.3.22	2,000 MT Aluminum Dross	26204 010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.
301.	KARTIK ENTERPRISES HQRXIMLAPPLY0 0000470AM23	03.06.2 2	1200 MT Aluminum Dross . Basel Code : B110.	26204 010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm
302.	Universal Trade Link / Gold Star Alloys HQRXIMLAPPLY0 0000842AM23	21.07.2 022	2400 MT ALUMINIUM DROSS	26204 010	Comments sought from SPCB on 16.08.2022. Further, The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm.



	0000842AM23				Reminder sent on 14.11.2022.
303.	Shrishyam Ingot And Casting Private Limited HQRXIMLAPPLY0 0000874AM23	26.7.20 22	30000 MT Aluminum dross - Solid	26204 010	Comments sought from SPCB on 05.08.2022. Final Reminder sent on 14.11.2022.
304.	Sri KSR Metal And Alloys Private Limited HQRXIMLAPPLY0 0000951AM23	7.8.22	4000 MT Aluminium dross	26204 010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.
305.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY0 0001202AM23	15.9.20 22	400 MT Aluminum dross	26204 010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022.
306.	Pride Metal Industries HQRXIMLAPPLY0 0001236AM23	21.9.20 22	45000 MT ALUMINIUM DROSS	26204 010	Comments received from MPCB vide email dated 17.11.2022. Committee decided to seek details of imports and utilization against the earlier Import authorisation dated 26.11.2021.
307.	Electronics Corporation Of India Limited HQRXIMLAPPLY0 0000281AM23	09-05- 2022	2 NOS Portable RCIED Jammer Model: EC-SPJE-400	85255 040	(Ex-post facto approval)
308.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY0 0330878AM22	25.01.2 2	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).



309.	Asok Sparklers Factory HQRXIMLAPPLY0 0000768AM23	12.07.2 022	5000 KGS TITANIUM POWDER	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022.
310.	Tastel Fine Food Private Limited HQRXIMLAPPLY0 0001426AM23	20.10.2 022	5000 kgs. WILD RICE	10063 090	The Committee decided to examine the case on file for approval of competent authority.
311.	MRK FOODS PVT.LTD. HQRXIMLAPPLY0 0001465AM23	28.10.2 022	345000 kgs. Thai White Glutinous Rice; Sushi Rice Us No. And Riso Arborio Superfino	10063 090	The Committee decided to examine the case on file for approval of competent authority.
312.	V S TRADING HQRXIMLAPPLY0 0001564AM23	12.11.2 2	150 MT JAPONICA RICE	10063 090	The Committee decided to examine the case on file for approval of competent authority.
313.	Caps Gold Private Limited HQRXIMLAPPLY0 0001179AM23	12.9.22	1 MT GOLD (DORE) BARS WITH PURITY UPTO 95%	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity), subject to physical verification of the factory premises by concerned RA.
314.	Kundan Refinery Private Limited HQRXIMLAPPLY0 0001303AM23	3.10.20 22	50000 kgs. Silver Dore Bars Maximum Purity 95 Percent	71069 100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 50 MT of Silver Dore Bar (upto 95% purity).
315.	SHREE AMBICA TOUCH HQRXIMLAPPLY0 0001359AM23	11.10.2 2	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity), keeping in view that previous licence issued to the firm has expired.
316.	Yash Oro India Private Limited HQRXIMLAPPLY0 0001397AM23	15.10.2 2	3 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 3 MT of Gold Dore Bar (upto 95% purity), based upon substantive utilization of previous licence.



317.	ALTIM METALS PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0001427AM23	20.10.2022	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95% purity), based upon substantive utilization of previous licence.
318.	Augmont Enterprises Private Limited HQRXIMLAPPLY0 0001535AM23	7.11.2022	10 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95% purity), based upon substantive utilization of previous licence.
319.	GOLD ONE REFINERY PRIVATE LIMITED HQRXIMLAPPLY0 0001599AM23	17.11.22	5 MTs SILVER DORE BARS (Not Exceeding 95% Purity)	71069 100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 5 MT of Silver Dore Bar (upto 95% purity).
320.	MGR Overseas Pvt. Ltd HQRXIMLAPPLY0 0001602AM23	18.11.22	3 MTs of Gold Dore Bar (purity upto 95%)	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 3 MT of Gold Dore Bar (upto 95% purity), based upon substantive utilization of previous licence and expiry of earlier licence.
321.	AJ Refinery Pvt. Ltd HQRXIMLAPPLY0 0001626AM23	21.11.22	10 MTs of Gold Dore Bar (purity upto 95%)	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95% purity), based upon substantive utilization of previous licence.
322.	M/s. Greens Zoological Rescue and Rehabilitation Centre, Jamnagar HQRXIMLAPPLY0 0001606AM23	18.11.22	03 Nos. of Okapi	01069 0000	Recommended by MoEF&CC(WL) vide OM dated 25.11.2022 Recommended by DAHD vide OM dated 25.11.2022 The committee decided to approve the case on the basis of comments received from MoEF&CC (WL) vide IOM dated 25.11.2022 and DAHD&F vide OM dated 25.11.2022, subject to further approval of competent authority.

5. The meeting ended with vote of thanks to the chair.

[Handwritten signature]